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To
The Registrar
National Green Tribunal
Eastern Zone Bench
Finance Center, 3rd Floor,
Block 3B, New Town, Kolkata – 700157.

OA-152/2025/EZ

(Sent through email at: registrarngt-kolkata@gov.in)

SUBJECT: VIOLATING SOLID WASTE MANAGEMENT RULE 2016 & OVERAL PUBLIC HEALTH IS DETERIORATING IN HARINGHATA MUNICIPALITY UNDER KALYANI SUB-DIVISION, NADIA DISTRICT, W/B.

Dear Sir,

I, Sri Biswajit Saha, son of Sri Netai Saha, resident of Ward No.1, Haringhata Municipality, Post: Suabarnapur, Police Station: Haringhata, District : Nadia, West Bengal 741249.

That, our municipality i.e. Haringhata Municipality had formed in 2015. After passing long 09 (nine) years no waste processing unit and door to door waste collection facility has still been started or managed. As a result the whole area of our municipality becomes a dumping ground and creating foul smell along with unhygienic atmosphere with all other risks of vector borne diseases. An open ground namely Dak Bunglow Ground (adjacent to the office of the Haringhata Municipality) which is under Nadia Zilla Parishad is being taken as an unofficial dumping ground and a huge quantity of garbage is being thrown daily from the neighboring areas. Thus, the open ground i.e. Dak Bunglow ground is being transformed into a dumping ground instead of play ground and other recreational activity to be conducted at the said ground.

That, the Haringhata Municipality had failed to provide the facility to collect household garbage and solid waste management for several years. Not only the Haringhata Municipality is creating an unhealthy atmosphere towards its citizens

Page 1 of 2

NGT, EZB, KOLKATA
Receipt No. 0115T/828/1201/247
Date 03/06/2025

Justified

but also creates a mesh in respect of solid waste management and as a result the whole area becomes infected for heap of garbage which is dumped here and there. .

That, in spite of several verbal commitments made by the present Chairman, Sri Debashish Basu, Haringhata Municipality viewed the public health and polluting atmosphere with a very casual attitude and ignoring its duty towards its inhabitants to live a healthy life.

Therefore, you are cordially requested to look after the matter at your end and instruct the Haringhata Municipality to create and start dumping ground with an immediate affect so that the environment and inhabitants both may get a healthy life.

Thanking you,

Date: 28/05 / 2025.

Place: Haringhata, Nadia.

Sincerely yours,


[BISWAJIT SAHA]

Contact No. 7003623762.

Copy to:

- 1. Hon'ble Chairperson, National Green Tribunal, Faridcot House, Copernicus Marg, New Delhi 110001. (publicgrievance-ngt[at]gov[dot]in) & (admn[dot]ngt[at]nic[dot]in) & (rg[dot]ngt[at]nic[dot]in , dr[dot]ngt[at]nic[dot]in)**
- 2. Hon'ble Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi 110032. (ccb[dot]cpcb[at]nic.in)**
- 3. Hon'ble Register General, Principal Bench, New Delhi, National Green Tribunal, Faridcot House, Copernicus Marg, New Delhi 110001. (rg[dot]ngt[at]nic[dot]in)**